

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348/ND/17

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2018**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

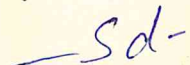
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present for the Applicant: Ms. Yamini Khurana for COC

Present for the Respondent: None

ORDER

As no report has been received from the IBBI, the name of Mr. Arvind Garg proposed by the COC for becoming the RP in this case is hereby approved and confirmed. Let the RP take further steps and file interim reports.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)